SHRI N. KANUNGO: The only information I have in my possession is that the Orissa Government has proposed a heavy industry corporation and it has been approved, and funds to the extent of about Rs. 5 crores have been sanctioned from Central resources. The rest has got to be found by the Government of Orissa.

•221. [The questioner (Shri P. N. Rajabhoj) was absent. For answer, vide cols. 1760-61 infra.]

INDUSTRIAL ESTATES

•222. SHRI S. C. DEB: Will the Minister of COMMERCE AND INDUSTRY be pleased to state the number and location of the Industrial Estates that were set up in the year 1961 in different parts of the country and what is the programme in this regard in the current year?

THE MINISTER OP COMMERCE (SHRI N. KANUNGO): A statement is laid on the Table of the House. *\See* Appendix XXXVII, Annexure No. 13.]

SHRI S. C. DEB: May I know, Sir, what the procedure is for sanctioning Industrial Estates, whether it is after demands from State Governments? What is the procedure?

SHRI N. KANUNGO: The procedure is that State Governments make proposals. They are scrutinised by the Government of India and the Planning Commission, and then it is allotted; whichever category is suitable within the limits is allotted for the purpose.

SHRI S. C. DEB: There is a Statement and from the Statement I see that up to the end of the Second Five Year Plan 119 Industrial Estates were sanctioned out of which 66 were completed and 53 were in different stages of construction. I want to know whether all the 66 completed ones are functioning.

SHRI N. KANUNGO: Well, from the statement the hon. Member will

find that they are in different stages of functioning. Somewhere all the sheds in the Estates have been allotted; somewhere some sheds have been allotted and others are vacant. Somewhere the services have not been provided. It is in different stages; it is a continuing process.

SHRI S. C. DEB: "The programme of Industrial Estates of the various States is implemented on a five year pattern and not on year to year basis", says the Statement. Now, I am asking the question whether all the 66, that were completed out of the 119 Industrial Estates sanctioned, are functioning.

SHRI N. KANUNGO: No, they are functioning, as I said, in different stages. After all you must have a tenant and you must have the full services laid down, water, electricity and all that. Sometimes there are snags and they are not fully functioning. That they are functioning in different stages has been stated in the Statement which has been placed on the Table of the House.

SHRI S. C. DEB: Of those functioning, which are in the stage of production?

SHRI N. KANUNGO: The Estates are not to produce. The individual sheds which have been let out to parties or which have been taken over, on hire purchase, well, they can produce. And therefore I have stated, as far as the Estates are concerned, the number of sheds which are in the stage of production; those that have been let out but have not been occupied have also been stated; those that are in the stage of construction have also been given. It is a very elaborate statement.

SHRI M. P. BHARGAVA: May I know. Sir, whether the Ministry is aware that there are complaints to the effect that people do not know whom to approach and where to approach about these Industrial Estates, and there is no proper publicity about these Industrial Estates?

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SHRI N. KANUNGO: I am afraid that is not correct because, in some places where the demand is there, I mean where people are alert, there is always a scramble and there is kept a waiting list, and in some other places, for various reasons, the people are not interested and therefore the Estates are not fully occupied.

SHRI DEOKINANDAN NARAYAN: May I know, Sir, if these Industrial Estates are organised on a co-operative basis or separately on individual basis?

SHRI N. KANUNGO: No, Sir, the Estate is located where the facilities are available. Cooperative societies can take it or individuals can take it

SHRI S. C. DEB: May I know, Sir, whether the 81 Industrial Estates approved in 1961-62 were in excess of the 119 already sanctioned?

SHRI N. KANUNGO: Yes, Sir. Not only that, further ones have be<-,n sanctioned, but then it takes a li+lle time; it is year to year. Even in the five-year period there is a spillover, because there are always difficulties about acquiring the land, putting up the buildings, and particularly in getting facilities like electricity and water supply.

सिलाई की मशीनों/बाइसिकलों का निर्माण

*२१०. श्री गोपीकुष्ण विजयवर्गीय (श्री राम सहाय की ग्रोर से) : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि °१६१-६२ में ग्रब तक (१) छोटे पैमाने के क्षेत्र ग्रौर (२) बड़ी यूनिटों द्वारा कितनी बाइसिकलें ग्रौर सिलाई की मशीनें निर्मित की गईँ?

t [MANUFACTURE OF SEWING MACHINES/ BICYCLES

•210. SHRI GOPIKRISHNA VIJAI-VARGIYA (ON BEHALF OF SHRI RAM SAHAI): Will the Minister of COM- MERCE AND INDUSTRY be pleased to state the number of bicycles and sewing machines manufactured so far in 1961-62 (i) in the small-scale sector and (ii) by the bigger units?]

वाणिज्य मंत्री (श्री एन० कानूनगो) : सभा की मेज़ पर एक दिवरण रखा जाता है ।

विषरण

पूरी जानकारी केवल नौ महीने ग्रथांत् ग्रप्रैल से दिसम्बर, १९६१ तक की ही उप-लब्ध है । इन नौ महीनों में सिलाई की मशीनों श्रौर बाइसिकलों के उत्पादन के श्रांकड़े निम्न प्रकार हैं :---

बाइसिफलें--

- (१) छोटे पैमाने के क्षेत्र में . ७४,४०६ (संख्या)†
- (२) बड़े पैमाने के क्षेत्र में . . ७,४६,४४६ (,,)

सिलाई की मशीनें---

- (१) छोटे पैमाने के क्षेत्र में . ४८,४६३ (")†
- (२) बड़े पैमाने के क्षेत्र में . . २,३५,४८६ (")

†खोटे पैमाने के क्षेत्र के उत्पादन आंकड़े ग्रस्थायी हैं क्योंकि ग्रनेक यूनिटों से ग्रभी सूचनाएं ग्राने की प्रतीक्षा की जा रही है ।

t[THE MINISTER OF COMMERCE (SHRI N. KANUNGO): A statement is laid on the Table of the House.

STATEMENT

Complete information is available only for the period of nine months, April-December, 1961. The produc-

†[] English translation.